

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3642
TO BE ANSWERED ON 23.03.2017**

UMPP IN ODISHA

3642. DR. KULAMANI SAMAL:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Union Government is aware that the State of Odisha has contributed about Rs. 350 crore for the Ultra Mega Power Project at Bedabahal and the Government of Odisha had submitted its views/feedback on the standard bidding document;**
- (b) if so, the details thereof and status as of now;**
- (c) whether the Government is taking any steps to finalise the bidding documents and initiate the bidding process of Bedabahal UMPP; and**
- (d) if so, the details thereof?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : An amount of approx Rs. 350 cr has been received from Government of Odisha by Power Finance Corporation (PFC) Ltd. (nodal agency) for Bedabahal Ultra Mega Power Project (UMPP) towards cost of acquisition of Power Plant land and other charges.

Grid Corporation of Odisha (GRIDCO) had submitted its comments on the draft Standard Bidding Documents (SBDs). The comments of GRIDCO and other stakeholders has been considered for preparation of the draft SBDs.

(c) & (d) : Based on the recommendations of the Expert Committee constituted for the purpose and consultations with various stakeholders, the draft Guidelines and Standard Bidding Documents (SBDs) for UMPPs based on allocated domestic captive coal block as well as for UMPPs based on imported coal have been prepared and are under consideration of the Government.

All necessary preparatory actions have been taken for expeditiously bidding out UMPP after finalization of bid documents.
